## S. T. C.

9278. CHAUDHURY BALBIR SINGH: Will the Minister of COMMERCE CIVIL SUPPLIES AND COOPERA-TION be pleased to state:

- (a) whether it is a fact that Government are getting the working of the STC examined by outside agency;
- (b) whether STC is reorganizing its offices by constituting branch office for the Northern area;
- (c) whether STC's headquarter's office is overstaffed; how many Managers-were recruited during the Emergency whether there was any justification for recruitment at that time;
- (d) whether it is a fact that STC Management is trying to post Managers outside Delhi and what will be the criteria for posting outside Delhi; and
- (e) how many New Branch Offices, S.T.C. Management propose to open?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) Yes, Sir. The Indian Institute of Management, Ahmedabad, was asked to make a review of the working of the S.T.C., M.M.T.C. and their subsidiaries;

- (b) Yes, Sir. It has already established a Branch Office in Delhi to serve the northern region.
- (c) No, Sir. The number of Managers recruited during 1-6-1975 to 31-3-77 is 89.

Recruitment was necessary to cope with the increase in the volume of work in the Head quarters due to growing export/ import activities of the Corporation.

- (d) Posts in the Managerial cadres are transferable. Transfers are made after careful consideration by Management in the interest of the Corporation. Deployment of Managers at Head-quarters and Branch Offices is made depending upon the changing nature of operation and the work load in the Branch Offices from time to time.
- (e) The Corporation has been continuously studying export potential in different regions. As and when the potential in a particular region is well established, it opens branch office in that region.

## Failure to Reduce issue price of Rapeseed Oil and its supply to States

9279. SHRI GADADHAR SAHA: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

- (a) reduction in issue price of the rapesced oil and its supply for States in our country;
- (b) whether it is a fact that the issue price of crude rapeseed oil which is used after refining by the proper section of people is not reduced while the issue price of other imported oils used by Vanaspati manufacturers are reduced;
- (c) whether it is a fact that the se imported oils used as component of Vanaspati are used by more affluent section of the people; and
- (d) the reasons of failure of Indian rapeseed oil?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) to (d). The issue price of raw rapeseed oil supplied to the State Governments was initially fixed at Rs. 6300/- per tonne. The State Governments were to refine the oil and to distribute it to the consumers at an endretail price not exceeding Rs. 8·50 per kg. Subsequently, w.e.f. 25-8-77, the issue price of the raw oil was reduced to Rs. 5300/- per tonne to unable the State Governments to distribute the refined oil at a price not exceeding Rs. 7·50 per kg. After a further review, the issue price has been further review, the issue price has been further reduced to Rs. 4800/- per tonne w.e. from 1st May, 1978 with a view to distributing the oil at an end retail price of Rs. 7/- per kg. The issue price of soyabean oil and rapeseed oil, being issued to the vanaspati manufacturer is currently Rs. 5,950/-per tonne, which is higher than the issue price of the crude rapeseed oil supplied to the State Governments.

## एयर इंडिया द्वारा "लोकहोड" विमान की खरीद

9280. श्री राम सेवक हजारी : क्या पर्यटन ग्रौर नागर विमानन मंत्री यह बताने की कुशा करेंगे कि :

(क) क्या एवर इंडिया के लिए "लौकहीड'' विमान खरीदने का प्रस्ताव है;